

(c) if so, what are the details thereof and if not, what are the reasons for not working out the difference that accrued between 1970 and 1979; and

(d) what steps have been taken by Government to recover the amount under DPEA?

THE MINISTER OF INDUSTRY (SHRI J. VENGALRAO): (a) The Cabinet decision of April, 1970 only envisaged that distribution of such items of which IDPL are the major producers in the country could be entrusted to them.

(b) to (d) The DPEA came into existence in 1979, therefore, the question of recovery under DPEA for the period under mention, does not arise.

Mark up on price decontrolled Medicines

1592. SHRI DHARANIDHAR BASU-MATARI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Kelkar Committee did not make any suggestion towards the ceiling on mark up in respect of non-scheduled and price decontrolled formulations; and

(b) whether it is also a fact that the committee has also not suggested any overall ceiling on profits by drug companies as well as agency which would discharge these functions?

THE MINISTER OF INDUSTRY (SHRI J. VENGALRAO): (a) Yes, Sir.

(b) Maximum pretax return on sales turnover of formulators or importers of formulations for various units has already been prescribed in the Fifth Schedule of DPCO, 1987.

Non-acceptance of the views of the Members of Parliament

1593. CHOWDHARY RAM SEWAK: Will the Minister of INDUSTRY be pleased to state:

(a) what are the names of drugs in respect of which views of Members of Parliament have not been accepted by Kelkar Committee and his Ministry;

(b) whether his Ministry has communicated the reasons to the concerned Members of Parliament; and

(c) if so, what are the details thereof and if not, what are the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI J. VENGALRAO): (a) to (c) The required details to the extent available will be collected and laid on the Table of the House.

Price control on sulphamovole, Glipizide, Isoxsuprine and Hydroxyprogesterone

1594. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that his Ministry has not so far included Sulphamoxole, Glipizide, Isoxsuprine and Hydroxyprogesterone under price control;

(b) if so, what are the reasons therefor and by when action will be taken in this regard;

(c) what was the price of each drug before DPCO, 1987 and what is the present price;

(d) whether any of these drugs are produced in the country; and

(e) if so, names of the producers and production of each during the last three years, yearwise?